### <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 133 OF 2018 & IA NO. 591 OF 2018

## Dated: 13<sup>th</sup> July, 2018

Present:	Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)
	Hon'ble Mr. Justice N.K. Patil, Judicial Member

#### In the matter of :

 GSPL India Gasnet Limited
 .... Appellant(s)

 Vs.
 Petroleum & Natural Gas Regulatory Board
 .... Respondent(s)

 Counsel for the Appellant(s)
 :
 Mr. Parag Tripathi, Sr. Adv.

 Mr. Piyush Joshi
 .... Mr. Piyush Joshi

		Mr. Sumiti Yadava Mr. Prithvi Raj Chauhan Ms. Telma Raju
Counsel for the Respondent(s)	:	Mr. Prashant Bezboruah Mr. Sumit Kishore

# <u>ORDER</u>

As agreed by the learned counsel appearing for the parties,

list the matter on <u>14-9-2018</u>. Till then, the interim order dated

25-5-2018 shall continue to operate.

(Justice N.K. Patil) Judicial Member tpd/vg (B.N. Talukdar) Technical Member (P&NG)